

BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P.No.191/KB/2017

**Present: Hon'ble Member (J) Shri Vijai Pratap Singh  
Hon'ble Member (J) Shri Jinan K.R**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 04<sup>th</sup> December 2017, 10.30 A.M**

Name of the Company		Vision Comptech Integrators Ltd.-Versus-Axsys Technologies Limited. & Ors.	
Under Section		241/242	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. SUSHOVIT DUTT MAJUMDER } for Respondent no.2

Son  
4/12/17

1. Mr. A. Kanadia, Adv  
Mr. S. Sarker, Adv  
Mr. A. Das, Adv ] for Petitioners.

Adv  
4/12/17

**ORDER**

Ld. Counsel for the petitioner and the respondent no. 2 made a joint statement that process of settlement is going on between the parties. Therefore, both the parties made a joint submission for adjournment. Prayer is allowed.

List on 30/01/2018.

8d  
(Jinan K.R.)  
Member (J)

8d  
(V.P.Singh)  
Member (J)